

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2980  
TO BE ANSWERED ON 2<sup>ND</sup> DECEMBER, 2016**

**DRAIZE TESTS**

**2980. SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI DHARMENDRA YADAV:  
SHRI VINAYAK BHAURAO RAUT:  
DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has prohibited use of the cruel and obsolete "Draize" irritation tests that involve using rabbits;
- (b) if so, the details and reasons thereof;
- (c) whether the Government has looked into the alternatives for the said tests and if so, the details thereof;
- (d) whether the said alternative have proved to be more reliable in testing and if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): Yes.

(b) to (e): A number of representations had been received to make necessary amendments in the relevant rules. Schedule Y to the Drugs & Cosmetics Rules, 1945 has been amended to provide for initial dermal and ocular toxicity studies to be carried out by non-animal alternative tests as given in the Organization for Economic Cooperation and Development (OECD) Guidelines.